IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTÁ BENCH, CALCUTTA

O.A./1254/1996

CORAM

Hon'ble Mr. D.C. Verma, Vice Chairman(J)
Hon'ble Mr. G.R. Patwardha, Member(A)

Yaswant Kumar - Babbolal, Sr. Gangman, Under PWI, Chhindeara, S.E. Railway. Add.: Railway Qtr. No. F/2-A/4, Chhindeara-480 OOl.

.APPLICANT

ADVOCATE : MR. B. P. ROY

V/s

- .1. Union of Infia, through
 The General Manager,
 S.E.Rly., Garden Reach,
 Calcutta.
- General Manager,
 S.E. Rly., Garden Reach,
 Calcutta.
- 3. Chief Personnel Bly. Officer, S.E. Rly., Garden Reach, Calcutta.
- 4. Divisional Personnel Officer, S.E. Rly., Nagpur.
- 5. Divisional Railway Manager, S.E. Railway, Nagpur.

... RESPONDENTS

ADVOCATE : MR. S.SEN

DATE OF ORDER: 25.01.05

ORDER (ORAL) (PER D.C. VERMA)

By this O.A. the applicant has prayed for a direction to the respondents to publish the result of the suitability test held on 10.C6.1991 wherein the applicant was held suitable. It is also prayed that the applicant be promotted to the post of Permanent Way Mistry in the scale of Rs. - 1400-2300/- w.e.f. 19.C8.1991.

2. The fact, in brief, is that the respondents invited application from eligible staff for selection to the post of Permanent Way Mistry in the scale of Rs. 1400-2300/-. The applicant and others were considered. The result of

Ri

the written test was declared and thereafter viva-voce was held.

- Nath Patnaik also appeared in the said suitability test.

 Patnaik was promotted to the post of PWM, but he would not holding the educational qualification. Mr. Patnaik had passed HSC examination from Madhyapradesh which was then equivalent to 11th standard. The applicant was also holding qualification of HSC from Madhyapradesh. On declaration of result Patnaik was found suitable whereas the applicant was not found suitable. Patnaik was promotted, but the applicant was denied the promotion. Hence the present O.A.
- 4. The respondents' case is that R.N. Patnaik had cleared the written test whereas the applicant had failed. Patnaik was called for viva-voce also and was finally selection. So Patnaik was promotted as PWM. The applicant was not called for viva-voce, as he had filed in the written test itself.
- additional information with regard to Mr. Patnaik. Additional information is taken on record. It is to the effect/that an investigation was carried out and it was subsequently revealed that the prescribed minimum qualification for the post of PWM was Higher Secondary (i.e. 10 + 2) with Mathematics and Science and Shri R.N.Patnaik was not having the said required qualification. Shri Patnaik, therefore, was not supposed to be called for selection, but he was called for on the basis of his qualification of Higher Secondary i.e. 11th Standard of Madhya Pradesh State. As Patnaik was empanelled erroneously, the respondent Railway administration was compelled to revert the Patnaik back to his former post of Gangman vide office orderd td. 24.11.99. Copy of the office order dated 24.11.99 has beem annexed with

this M.A..

6. The respondents have in their reply mentioned that the applicant failed in the written test for selection to the post of PWM. Admittedly the applicant was also having the educational qualification of Higher Secondary of Class 11th of Madhya Pradekh State. Thus the applicant was not also 10 + 2 and thus not eligible for the said post of PWM.

Grievance of the applicant was against R.N.Patnaik, which after reversion of Patnaik back to his former post of Gangman, does not subsist, consequently the O.A. has no merit.

7. In view of the above, the OA is dismissed with no order as co costs.

(G.R. Patwardhan) Member(A)

(D.C.Verma) Vice Chairman(J)

CMJ/

المراجعة	and the second s
€5)	SI No of the "Apple a seemes
(b.	commencement of the same of the same of
(c)	Dr. of promaration or
	app The for copy demonstration
(4)	Mo of passes
(e)	Copying for charged!
	M. B. 21. C. A. Lynn M
(1)	Dr. of properties of copy 34 40465
(8)	Dt, of delivery of the copy
	O MO CapilCall